

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
STARRED QUESTION NO. 59
ANSWERED ON 25.07.2023

PLI SCHEME FOR SOLAR PV MODULES

*59. SHRI MANAS RANJAN MANGARAJ

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the progress of Tranche 1 of the Production Linked Incentive (PLI) Scheme for high-efficiency Solar PV Modules;
- (b) the details of the number of integrated manufacturing units set up and their production capacity, State-wise;
- (c) the plan for Tranche 2 of the PLI Scheme for high-efficiency Solar PV Module including timeline and the expected outlay for this phase;
- (d) the manner in which Government plans to ensure wider participation from States, including Odisha, in Tranche 2 of the PLI Scheme; and
- (e) whether any specific incentives will be adopted to encourage the establishment of integrated manufacturing units in different States including Odisha?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER
(SHRI R.K. SINGH)

(a) to (e) A Statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (e) of Rajya Sabha Starred Question No. 59 to be answered on 25.07.2023 regarding *PLI Scheme for Solar PV Modules*

(a) & (b) Under Tranche-I of Production Linked Incentive (PLI) Scheme for High-Efficiency Solar PV Modules, with outlay of Rs. 4,500 crores, Letters of Award have been issued to following three successful bidders in November/ December, 2021 for setting up of 8,737 MW capacity of fully integrated solar PV module manufacturing units (involving manufacturing of polysilicon + ingot-wafer + cell + module):

S. No.	Name of Company to whom letter of award has been issued	Date of issuance of Letter of Award (LoA) (DD/MM/YYYY)	Manufacturing Capacity Awarded (in MW)	State in which bidder is setting up its manufacturing plant	PLI amount allocated (as per LoA) (in Rs. crore)	PLI amount disbursed* as on 30.06.2023 (in Rs. crore)
1	Shirdi Sai Electricals Limited	11.11.2021	4,000	Andhra Pradesh	1,875	0
2	Reliance New Energy Solar Limited	11.11.2021 & 02.12.2021	4,000	Gujarat	1,917	0
3	Adani Infrastructure Private Limited	02.12.2021	737	Gujarat	663	0
Total			8,737		4,455	0

**The Scheduled Commissioning Dates for these 8,737 MW capacities are in November/ December, 2024. The scheme provides for disbursement of PLI based on production, post commissioning of manufacturing units.*

(c) On 30.09.2022, MNRE has issued the Scheme Guidelines for implementation of the PLI Scheme (Tranche II) under ‘National Programme on High Efficiency Solar PV Modules’, with an outlay of Rs. 19,500 crore. Under this Tranche, bids were called for three baskets i.e. P+W+C+M (manufacturing of Polysilicon, Ingots-Wafers, Cells, and Modules or Fully integrated manufacturing of Thin Film plant), W+C+M (manufacturing of Ingots-Wafers, Cells, and Modules), and C+M (manufacturing of Cells and Modules). Subsequently, Letters of Award have been issued during month of April, 2023 to 11 successful bidders for setting up 39,600 MW of fully / partially integrated solar PV module manufacturing units. The PLI amount allocated to the successful bidders, as per the letters of award issued to them is Rs 13,937.57 crore. Since, manufacturing units are scheduled for commissioning between October, 2024 to April, 2026, hence no funds have been disbursed till date.

(d) & (e) Under PLI Scheme, the successful bidders are free to set-up their manufacturing units anywhere in India. PLI to be disbursed to the bidders do not depend upon the location of the manufacturing units. However, the respective State/ Union Territory Governments are free to provide incentives over and above the PLI by the Central Government.